NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1528/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES:

Ultra Tech Cement Ltd.

V/s

Warasgaon lake View Hotel Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

45 Ruturay: v. Bankar Adv.

1/6.

Lex Legal and Portners Respondents

Lex Legal and Portners Respondents

Gaurani Adhikari Adv for Petitiones Addhedr

Amount has been received. There fore seeking

Permission to with draw the matter

And problem

ORDER

C.P. No.1528/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- The Learned Counsel of the Petitioner has made a statement that the debt amount has been received, therefore, seeking permission to Withdraw the same. It has been stated so in the Order Sheet. Granted.
- The Petition is disposed of as Withdrawn. To be consigned to records.
 Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial) 22.01.2018 M.K. SHRAWAT Member (Judicial)

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